

(33)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CA/122/2017

NAME OF THE TRANSFEROR : RONNY GEORGE

NAME OF THE TRANSFERRE : PROFESSIONAL COURIERS NETWORK LTD & 6

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

S. Muthu dan
P. Girudhanan
H. Siddarth]

Counsel for Respondents P. Gull

2. R. Venkateswaran Counsel for Applicant K. R. K.

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged. Put up on **20.02.2018 at 10.30 A.M.**

sd/-
**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**

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